


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 06.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.47/BB/ 2017	-	Admission	230/ 232	SPML Infrastructure Ltd. & 2 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	THIRUPAL GORIGE 9448354064	Petitioner	

**ORDER**

PCS for petitioner is present. The matter is listed for admission. PCS requested the Tribunal to order notice to RD & ROC OL and also to the concerned Income Tax Department. The Registry to prepare notices and PCS to collect notices and serve to on the above authorities. Date of hearing is fixed 23/10/2017. Publication is ordered in Financial Express English daily news paper and Udaya Vani in Kannada daily newspaper. The publication should be published 10 days before the date of hearing. List it on 23/10/2017.

  
**MEMBER(J)**

  
**MEMBER(T)**